

Name of corporate debtor: KERALA HOUSING FINANCE LIMITED; Date of commencement of CIRP: 18/09/2019; List of creditors as on:23/12/2020																
List of operational creditors (Government dues)																
Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any *	
	Department	Government	Identification Number	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	DEPUTY/ ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1(1), TRIVANDRUM	INDIA	NA	22/05/2020	800,180.00	800,180.00	Tax and interest payable	Nil	Nil	No	Nil	Nil	Nil	Nil	800,180.00	

* Claims are taken based on the claim form submitted by the Income tax department. Records of the corporate debtor are with Police custody/ Crime branch/ Courts and efforts were made by the RP to obtain the records, however the Court dismissed the petition filed by the RP stating that the investigation of the case was in initial stage and releasing of documents to the interim custody of the RP would cause obstruction to the ongoing investigation. Therefore, RP could not verify the claim with the records of the CD.